Central Administrative Tribunal Principal Bench CP No.412/2004 In OA No.105/2003

New Delhi this the 7th day of January, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member(J)

Natar Pal S/o Shri Phul Singh Working as Booking Clerk at Northern Railway Station, Shahbad Mohd. Pur, Near Bijwasan, New Delhi.

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- 1. Shri P.K. Jain, Divisional Railway Manager, Northern Western Railway, Bikaner,
- 2. Shri M.C. Meena, Divisional Accounts Officer, Northern W. Railway, DRM Office, Bikaner.

-Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

On being pointed out by the learned counsel of applicant that although the respondents have passed order dated 31.5.2004 in compliance of Tribunal's directions, they have not supplied their own calculation sheet as directed by the Tribunal. Learned counsel for respondents undertakes to supply the same within a period of two weeks from the date of receipt of a copy of these orders.

In this view of the matter, the Contempt Petition is dropped. Notices to the respondents are discharged. However, applicant shall have liberty to revive this C.P. in case respondents fail to supply their calculation

sheet as above.

(Mrs. Meera Chhibber)

Member (J)

Vice Chairman (A

Vk Majotra) 7.1.05

CC.

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